

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELH
ORIGINAL APPLICATION NO. 6/2012**

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

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Date: 07/07/2026

THROUGH

Place: New Delhi



**Priyanka swami
Advocate
Standing Counsel For DJB
F-13, Jangpura, New Delhi 110014**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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**PROGRESS REPORT ON BEHALF OF DELHI JAL BOARD WITH
SUPPORTING AFFIDAVIT.**

That I, ANIL KUMAR , S/o SHEOBACHAN SHARMA, aged about 58 years, presently working as Chief Engineer, Delhi Jal Board, GNCTD, Jhandewalan, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and respectfully submit as under:

1. That I am posted as above and I am well conversant with the facts and circumstances of the present case and am competent to swear the present affidavit.

2. That the accompanying compliance affidavit has been drafted by the counsel on my instructions. The contents of the present affidavit are true and correct and are derived from the official records and no material fact has been concealed therefrom.

3. That the present Progress Report is being filed in compliance with the



directions contained in the order dated 21.05.2026 passed by this Hon'ble Tribunal, whereby the answering Respondent was directed to file a further affidavit indicating the latest status regarding interception, diversion and treatment of sewage flowing through the identified drains.

4. That it is respectfully submitted that significant progress has been achieved since filing of the previous affidavit. That out of the identified 22 drains entrusted to Delhi Jal Board. Five drains namely D-1, D-2, AD-2, AD-8 and Drain 'B' (Pant Nagar/Lajpat Nagar) have now been fully completed and trapped and various other drains are under different stages of execution depending upon statutory permissions, technical approvals and inter-departmental coordination.

True copy of the latest status of all 22 drains as on 03.07.2026 is attached herewith annexed herewith as Annexure P/1.

5. That the of drain of D-1 (Drain from Sanjay Camp & H-Block, Dakshin Puri), D-2 (covered along with D-1)., AD-2 (Drain from Dakshin Puri, Madangir), AD-8 (Jagdamba Camp), Drain "B" (Pant Nagar/Lajpat Nagar) have been successfully completed and accordingly, sewage from these locations now stands



intercepted/diverted as per the approved scheme.

6. That drain AD-3 and AD-4 are under execution through Project Wing and the physical progress is approximately 25%. The completion schedule has been revised up to 31.12.2026 due to delay in obtaining mandatory road cutting permissions from the concerned authorities and shall be completed immediately upon availability of the requisite statutory permissions.
7. That the drain AD-9, AD-10 and AD-13 have already been awarded and road restoration charges have already been deposited with the concerned agencies including PWD and MCD. However, physical execution has not commenced because road cutting permissions are still awaited and upon receipt of the requisite permissions, the works shall be taken up without delay.
8. That the proposed Decentralized Sewage Treatment Plant (DSTP) is presently in the award stage and earlier delay occurred owing to technical issues during the tendering process. The work is now in the award stage and is likely to commence from 13.07.2026.
9. That it is furthermore submitted that the status with respect to KD-5, KD-6, KD-9, KD-11, KD-12, KD-14, KD-15 and KD-16 remains unchanged and has repeatedly informed DUSIB that technically feasible single discharge points are required before answering

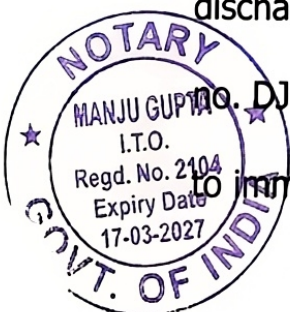


Respondent can connect these JJ Clusters with the sewerage network. It is also already submitted before this Hon'ble Tribunal that the responsibility of identifying, developing and providing technically feasible single discharge points lies with DUSIB. Answering Respondent reiterates that immediately upon DUSIB providing technically feasible single discharge points, the required trapping works shall be undertaken without delay.

10. It is submitted that pursuant to the directions of this Hon'ble Tribunal and in continuation of its earlier communications, answering Respondent has repeatedly requested DUSIB to discharge its obligation.

11. That the answering Respondent again addressed communications dated 22.05.2026, 06.06.2026 and most recently 02.07.2026 (with respect to M.A. No. 105/2023 in Original Application No. 365/2021 Shamsheer Singh Vs Govt. of NCT of Delhi & Ors.), reiterating again that the Hon'ble Tribunal has specifically directed DUSIB to undertake trapping of sewage originating from the JJ Clusters maintained by it and to provide a technically feasible single discharge point. In the communication dated 02.07.2026 Vide Letter

No. DJB/EE(C)-28/2026/D-248 to 252, once again requested DUSIB to immediately provide the requisite single discharge points so that



the answering Respondent could proceed with its work in compliance with the directions of this Hon'ble Tribunal. **True copy of letters dated 06.06.2026 and 02.07.2026 sent by DJB to DUSIB are attached herewith and annexed as Annexure P/2 (Colly).**

12. That it is respectfully submitted that despite repeated reminders and continuous follow-up by the answering Respondent, DUSIB has yet to provide the technically feasible single discharge points required for execution of the remaining trapping works. The answering Respondent reiterates that immediately upon DUSIB fulfilling its obligations, and then the answering Respondent shall undertake and complete the remaining works expeditiously.

13. That for drain KD-18, KD-19 and KD-22, dry weather flow measurement has now been completed and answering Respondent is presently preparing estimates and undertaking tendering activities which is expected to be completed by 15.08.2026 and simultaneously the answering Respondent is coordinating with MCD, DDA, Forest Department and AIIMS for their approvals.

14. That the answering Respondent respectfully submits that despite the aforesaid practical constraints, all possible efforts are continuously being undertaken for completion of the remaining



works within the revised timelines.

- 15.** That in view of the above facts and ongoing efforts, it is most respectfully submitted that the Delhi Jal Board is taking all necessary and expeditious steps to ensure complete interception, diversion, and treatment of sewage from all identified drains, subject to grant of requisite permissions by the concerned authorities.
- 16.** That the present report is being filed bonafide and in compliance with the directions of this Hon'ble Tribunal.

Through
Delhi Jal Board


DEPONENT

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of writ petition are true and correct to my knowledge and belief. Nothing material has been concealed therefrom. Verified at __ on this __ day of __, 2026



ATTESTED

NOTARY PUBLIC
NEW DELHI

07 JUL 2026


DEPONENT

Status of 22 drains to be trapped by DJB by 30.06.2026 under SE(C)-12											
S. No.	Location and name mentioned		Latitude	Longitude	Flow (MLD)	Concerned SE Maintenance	Current Status	Timeline	Concerned Division	Reason to extend time line	Status as on 03.07.2026
	Location as per Proposed Soln	Location Name									
1	D1	Drain coming from Sanjay camp & H-block Dakshin Puri	28.514692	77.23691	0.5	SE(C)-12	Work completed	30.06.2026	EE(C)-30	No extension of time line required	Work completed
2	D2	SANJAY CAMP, H-Block Dakshin puri	28.514692	77.23691	6.81	SE(C)-12	Work covered at Sr No 01	30.06.2026	EE(C)-30	No extension of time line required	Work completed
3	AD2	Drain coming from Dakshin Puri, Madan giri	28.521709	77.22543	3.4	SE(C)-12	Work completed	30.06.2026	EE(C)-30	No extension of time line required	Work completed
4	AD3	Drain coming from Devil road	28.515213	77.23393	1.5	SE(C)-12	Work in progress by project wing EE(C) Dr-VIII(10% progress)	31.12.2026	EE(C)-DR VIII	Due to permission of Road cutting as reported by EE(C)Dr.-VIII division.	Work 25 percent completed.Likely to be completed by 31.12.26
5	AD4	Drain coming from Khanpur Village	28.616824	77.22636	0.8	SE(C)-12	Work in progress by project wing EE(C) Dr-VIII(30% progress)	31.12.2026	EE(C)-DR VIII	Due to permission of Road cutting as reported by EE(C)Dr.-VIII division.	Work 25 percent completed.Likely to be completed by 31.12.26
6	AD8	Jagdamba Camp	28.535867	77.2213	0.02	SE(C)-12	Work completed	30.06.2026	EE(C)-34	No extension of time line required	Work completed

Hi
EE(C)/30

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EE(C)-34

7	AD9	Drain Coming from CR Park, Govind puri, GK Enclave-I	28.648945	77.23043	0.2	SE(C)-12	Work order issued, payment of RR Charges, permission of PWD & MCD awaited.	31.12.2026	EE(C)-34	Road Restoration charges has been paid to PWD and MCD. Work has been Awarded	work not started at site due to road cutting permission awaited
8	AD10	Drain coming from GK-II Location	28.542681	77.23975	0.45	SE(C)-12	Work order issued, payment of RR Charges has been made, permission of PWD & MCD awaited.	31.12.2026	EE(C)-34	No extension of time line required	work not started at site due to road cutting permission awaited
9	AD13	Drain coming from CR Park, Govinpur, GK-II	28.548945	77.23043	-	SE(C)-12	Work will be covered at Sr No. 07	31.12.2026	EE(C)-34	Road Restoration charges has been paid to PWD and MCD. Work has been Awarded	work not started at site due to road cutting permission awaited
10	KD1	Hill View SPS Vasant Vihar	28.5518	77.1641	0.01	SE(C)-12	Proposed DSTP at this location (under award stage)	31.12.2026	EE(C)-28	Work is under tendring process due to some technical error.	The work is in award stage and likely to be started on 13.07.2026.
11	KD5	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirka	28.557897	77.16791	0.016	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
12	KD6	Shiva Camp Vasant Vihar Near Petrol Pump	28.56032	77.16941	0.024	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
13	KD9	S.P./J.P. Colony Sector 6 R.K Puram	28.566379	77.1697	0.021	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.

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EE(C)-34

14	KD11	Ambedkar Basti west Block R K Puram	28.567595	77.17681	0.5	SE(C)-12	DUSIB is to be provided single point	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
15	KD12	Leprosy Colony Infront of Mohan Singh Market	28.567458	77.1769	0.006	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
16	KD14	Paravatiya Camp Sector-3 R.K.Puram	28.5599	77.1815	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
17	KD15	Ravi Dass Camp Sector-3 R.K Puram	28.660584	77.18357	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
18	KD16	Sector-I R.K. Puram Police Post (Hanumen Camp)	28.660584	77.18357	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C)-28	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.	As soon as DUSIB provide technically) feasible single point work will be taken up by DJB.
19	KD18	Safdarjung Development area	28.5476	77.192	7.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C)-28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with MCD to finalised the location of DSTP because	<i>The flow measurement work has been completed and DJB is in process of estimation and tendering process. This process is completed by 15 08 2026</i> <i>Further DJB is working with MCD/ DDA/Forest to finalised the location of DSTP because proposed site is the jurisdiction of MCD/DDA/ Forest.</i>

EE(C)-30

EE(C)-34

20	KD19	Hauz Khas Village	28.553028	77.1854	4.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C)-28	Presently DJB in process of measurement of dry weather flow; working with DDA to finalize DSTP location.	<i>The flow measurement work has been completed and DJB is in process of estimation and tendering process. This process is completed by 15 08 2026 Further DJB is working with MCD/ DDA/Forest to finalised the location of DSTP because proposed site is the jurisdiction of MCD/ DDA/Forest.</i>
21	KD22	Gautam Nagar	28.5606	77.2094	11.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C)-28	Presently DJB in process of measurement of dry weather flow; working with MCD to finalize DSTP location.	<i>The flow measurement work has been completed and DJB is in process of estimation and tendering process. This process is completed by 15 08 2026 Further DJB is working with MCD/ DDA/AIIMS to finalised the location of DSTP because proposed site is the jurisdiction of MCD/ DDA/AIIMS.</i>
22	B	Drain coming from Pant Nagar/Lajpat Nagar	28.58629298	77.24558	10	SE(C)-11	Work is in progress (10%) and will be completed.	30.06.2026	EE(C)-29	Work will be completed in time	Work completed

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EECC-30

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EECC-34

**DELHI JAL BOARD: GOVT. OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(C)-28,
SECTOR-7, R.K. PURAM, NEW DELHI - 110022.**

No. DJB/EE(C)-28/2026/ **D-189**

Dated: - **06/6/26**

To,
Executive Engineer C-05
DUSIB, 2nd floor
Kilokri 1, Ring Road
Opp. Maharani Bagh
New Delhi -110014

Subject: - Regarding sewerage flow in storm water drain and providing all necessary cooperation by DUSIB for implementation of Hon'ble NGT Order.

Ref:- 1. No.D-147/EE/C-5/DUSIB/2025-26 dated 29.05.2026.
2.DJB/EE(C)2/2026-D-160dated 22.05.2026.

Kindly refer to the Order dt. 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026.

In this regard DJB already trap Coolie Camp in DJB sewer line but some connections of JJC is connected in the storm water drain which is passing nearby/under the JJC. JJC are maintain by DUSIB. So you are requested to find out the connections which is connected in the drain and trap this connection in DJB sewerage network which is already trapped.

In Nehru Ekta Camp the sewer line which is already laid and maximum connection is in sewer line but the JJC which are on the bank of storm water drain had connected their individual sewer connection directly to storm water drain. This is to be trap by DUSIB or to provide single point so that DJB can work on it to trap in sewer network. In this camp in your letter 04 nos. of points are given by DUSIB, connect this 04 nos. points in single point and connect this single point to DJB sewer network which is already laid in the camp because 04 nos. of DSTP of small quantity is not feasible to install on that location.

However, it is worth to mention here that DUSIB is also an Engineering Department with Competent Engineers and DUSIB works for JJ Cluster so it is moral duty of DUSIB to trap JJC sewer so that JJC sewer may not go into drain and if required DSTP may also be install by DUSIB itself.

Copy to:

1. CE(M)-II: for information please.
2. SE(C)-12: --do--
3. ZE-II
4. Office Copy

Sd/-
EXECUTIVE ENGINEER(C)-28



EXECUTIVE ENGINEER(C)-28

Vineet Dwivedi
Executive Engineer (C)-28
Govt of NCT of Dehli
Delhi Jal Board,
Sector -7,R.K. Puram, New Delhi-110022

**DELHI JAL BOARD: GOVT. OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(C)-28,
SECTOR-7, R.K.PURAM, NEW DELHI – 110022.**

No. DJB/EE(C)-28/2026/ **D-248 to 252**

Dated: **02/7/26**

To,
Executive Engineer C-05
DUSIB, 2nd floor
Kilokri 1, Ring Road
Opp. Maharani Bagh
New Delhi -110014

Subject: - Regarding necessary assistance and co-operation by DUSIB for implementation of Hon'ble NGT Order dt. 03.02.2026 to provide single point to Delhi Jal Board.

- Ref No. 1.DJB/EE(C)28/2026/D-108 dated 08.05.2026.
2.No.DJB/EE(C)-28/2026/D-160 date 22.05.2026.
3.No.D-147/EE/C-5/DUSIB/2025-26 dated 29.05.2026
4.No.DJB/EE(C)-28/2026/D-189 dated 06.06.2026.

Kindly refer to the Order dt. 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026.

In reference to above letters on dt. 08.05.2026/22.05.2026/29.05.2026 and 06.06.2026, Hon'ble Tribunal has directed DUSIB to undertake trapping of sewage originating from JJ Clusters which is maintained by DUSIB. In compliance of Hon'ble NGT directions DUSIB has to provide single discharge point of JJ Clusters. After single point DJB will connect JJs sewer to its sewer network.

DUSIB is again requested to provide single point discharge point so that DJB can further process their work in compliance to Hon'ble NGT Order.

Sd/-
EXECUTIVE ENGINEER(C)-28

Copy to:

1. CE(M)-II : for information please
2. SE(C)-12:---do---
3. ZE-II : to pursue with lawyer.
4. ☒ Office Copy


EXECUTIVE ENGINEER(C)-28

Vineet Dwivedi
Executive Engineer (C)-28
Govt of NCT of Dehli
Delhi Jal Board,
Sector-7,R.K. Puram, New Delhi-110022